

**Central Administrative Tribunal
Principal Bench**

**CP 296/2017
In
OA 524/2017**

New Delhi this the 18th day of January, 2018

**Hon'ble Sh. Raj Vir Sharma, Member (J)
Hon'ble Ms. Praveen Mahajan, Member (A)**

Farha Gulzar
D/o Sh. Gulzar Ahmed
R/o C-720 Street No.3
Chauhan Banger, New Seelampur,
Delhi-110 053 .. Applicant

(By Advocate: Sh. Ajesh Luthra)

Versus

1. Dr. M.M.Kutty
Chief Secretary
Govt. of NCT of Delhi
A-Wing, 5th Floor,
Delhi Secretariat,
I.P. Estate, New Delhi.

2. Sh. V.K. Singh
Chairman
Delhi Subordinate Service Selection Board
Govt. of NCT of Delhi
FC-18, Institutional Area,
Karkardoma Delhi-110 092.

3. Smt. Saumya Gupta
Secretary
Directorate of Education
Old Sectt.
Govt. of NCT of Delhi
Delhi 110 054. .. Respondents

(By Advocate: Ms. Neetu Mishra for Ms. Avnish Ahlawat)

ORDER (ORAL)

Sh. Raj Vir Sharma, Member (J)

Heard the learned counsel for the parties. We have perused the additional affidavit filed by the respondents, a perusal of which reveals that the petitioner has obtained the marks below the cut off marks.

2. Under such circumstances, this C.P. is closed. Notices issued to the respondents are discharged. However, petitioner shall be at liberty to take appropriate action, if any grievance survives.

(Praveen Mahajan)
Member (A)

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(Raj Vir Sharma)
Member (J)

